

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-40-2020

Amol Vaman Tilve Petitioner
Versus
Goa State Pollution Control Board and Ors. Respondents.

Shri Anthony D'Silva, Advocate for the petitioner.

Shri Pradosh Dangui, Advocate for the respondent no.1.

Shri Sagar Dhargalkar, Additional Government Advocate for
the respondent nos.2 and 3.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 23rd June,2020

P.C.:

Shri P. Dangui, learned Advocate seeks time to take
appropriate instructions in the matter. Time granted.

2. Stands over on 26/06/2020.

NUTAN D. SARDESSAI, J.